COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 197 OF 2015

Dated: 1st October, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

TGV SRAAC Limited ...Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : --

Counsel for the Respondent(s) : Mr. Balaji Srinivasan

Ms. Pallavi Sengupta for R-2, R-4 & R-6

Ms. Umme Salma

Mr. Ashok Bannidinni for R-5

ORDER

Post the matter on <u>14.11.2018</u>, as requested by the learned counsel appearing for the Respondents.

(S.D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member

Pr/js